HCC No. 03/2024

## HIGH COURT OF KARNATAKA, HIGH COURT BUILDINGS, BENGALURU-1 DATED: 2<sup>ND</sup> MAY 2024.

## **CORRIGENDUM**

The High Court of Karnataka, Bengaluru vide Tender Notification No. HCK/2024-25/IND0018 dated 18.04.2024 had called for tender towards procurement of 330 Nos. of Batteries for the existing different KVA UPS under buyback scheme installed in the District and Taluka Court Complexes in the Karnataka State Judiciary.

The last date fixed for uploading tender on 03.05.2024 at 4.00 PM is hereby extended with corrigendum upto 09.05.2024 at 4.00 PM. For more details visit <u>https://kppp.karnataka.gov.in/#/portal/searchTender/live</u> website.

Sd/-

(N.G.DINESH) REGISTRAR (COMPUTERS) AND TENDER INVITING AUTHORITY HIGH COURT OF KARNATAKA, BENGALURU

Encl: Flag-A Corrigendum

.

Flag-A Corrigendum for Procurement of Tubular batteries for the existing UPS under Buy Back Scheme for the old UPS installed in the District and Taluka Court Complexes in Karnataka State Judiciary			
P SI.No.	Parameters	Specification	Specification/Corrigendum shall be read as
3	Power rating	75 AH, C10 Rating (For Replacement only)	Shall be read as "Exide Make EL Series, C10 Rating Batteries"
4	Battery stand	Strong, sturdy & long lasting stand	Shall be read as "Shall be replaced where ever the battery stands are damaged and corroded"
Note:	ALL THE ABOVE SPECIFICATIONS SHOULD BE READ AS EQUIVALENT OR BETTER.		
RFP Doc	4. SCOPE OF WORK		Shall be read as "b) Supply and installation of Batteries within Six weeks (6) from the date of award of contract to all the respective locations in the state judiciary as per distribution matrix at Annexure-A."
RFP Doc	Annexure-A & B	Distribution Matrix & Buyback List	Shall be provided to the Successful Bidder